

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NORTH BENGAL ONCOLOGY CENTRE PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	NORTH BENGAL ONCOLOGY CENTRE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13/06/2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, West Bengal, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85110WB2003PTC096386
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	VILL & P.O. RANGAPANI DIST. DARJEELING, Darjeeling, SILIGURI, West Bengal, India, 734434
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 TH June, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CMA Birendra Kumar Tripathi 60/2/1, Haripada dutta lane, Golf view apartment, Flat No.- 7, 3 rd floor, Kolkata-700033 Email- bkt9000@gmail.com M- 9433602746 IBBI/PA-003/PA-ICAI-N00229 /2019-20/12679
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 Th July, 2024

Notice is hereby given that the **NORTH BENGAL ONCOLOGY CENTRE PRIVATE LIMITED** . has commenced voluntary liquidation on. 28TH June, 2024

The stakeholders of **NORTH BENGAL ONCOLOGY CENTRE PRIVATE LIMITED**. are hereby called upon to submit a proof of their claims, on or before 27 Th July, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03-07-2024

Place: Kolkata

Birendra Kumar Tripathi
Signature of the Liquidator
Registration No.- IBBI/PA-003/PA-ICAI-N00229 /2019-20/12679

